

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The present quota of scooters for the Govt. of Manipur is 10 Lambretta and 10 Vespa Scooters per quarter. This quota is expected to remain unchanged during the year 1970-71. The Govt. of Manipur have stated that 381 applications for the allotment of scooters are pending with them upto date.

(b) Yes, Sir.

(c) According to the Govt. of Manipur, their quota is not adequate to meet the demand of the Govt. employees. It is for this reason that a minimum pay of Rs. 300/- p.m. has been prescribed by that Govt. for the purpose of eligibility for allotment of scooters out of the State Govt. quota. The general public can buy scooters by registering their requirements with the dealers.

Since there is no separate dealer of scooters in Manipur, no separate quota of scooters has been set apart for the public in that State. They have to get their orders booked with the dealer in the neighbouring State, nearest to their place of residence, and wait for their turn.

Pulp Factory in Coimbatore District

5420. **SHRI K. RAMANI** : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a pulp factory has been started by the South India Viscose Company in Coimbatore District ;

(b) the production capacity of the new factory and the total investment therein ;

(c) whether any financial institution of the Central Government has advanced any loan to this factory ; and

(d) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The licensed capacity is 21,600 tonnes per year. The total cost of project as intimated by the company is about Rs. 11 crores.

(c) and (d). The information is being collected and will be laid on the Table of the House.

Small Scale Industries

5421. **SHRI K. RAMANI** : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the definition of Small Scale Industrial Units has been changed by Government recently ;

(b) if so, the reason for the change ; and

(c) how it has helped the Small Scale Industrial units to improve their lot ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) and (c). Do not arise.

Posting of Additional Staff at Cooch Behar Railway Station (N. E. F. Rly.)

5423. **SHRI B. K. DASCHOU-DHARY** : Will the Minister of RAILWAYS be pleased to state :

(a) whether in view of the huge passenger traffic at Cooch Behar Station and in addition to normal running of trains, one extra local train known as Shuttle Service between Cooch Behar and Alipurduar Junction proposed to be operated very soon, his Ministry will consider to strengthen the Cooch Behar Railway staff in all its field of activities ;

(b) whether it is a fact that the post of a Head Ticket Collector was sanctioned for Cooch Behar Station (Metre-gauge) but not implemented owing to uncompromising attitude of the District and Divisional Officers ;

(c) whether the said post would be filled up immediately ; and

(d) whether the employees belonging to the Scheduled Castes would be preferred for posting at Cooch Behar Station ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.